

LD-VC-CRI-59-2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-59-2020

with

CP-17-2019 in

In

WPCR-90-2019

Anju Sanjay Jain

..... Applicant

V e r s u s

Sanjay Suresh Jain

..... Respondent.

Adv. Asha Desai for the Applicant.

Adv. Mr. J. Supekar for the Respondent.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 15th October, 2020.

ORDER:

In Contempt Petition no.17 of 2019, the petitioner has already filed written arguments. The respondent's counsel, however, seeks time to file the written arguments on his part.

2. Let the matter stand over to 29/10/2020.

DAMA SESHADRI NAIDU, J.

AP/-